

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 5383/2015

RAJENDRA PRASAD MISHRA AND ORS. Petitioner(s)

VERSUS

BRIJENDRA AND ORS. Respondent(s)

(with appln. (s) for permission to file lengthy list of dates and interim relief and office report)

Date : 11/05/2015 This petition was called on for hearing today.

For Petitioner(s) Ms. Shruti Sen, Adv.
Mr. M. P. Shorawala, Adv.For Respondent(s) Mr. Ujjwal Pandey, Adv.
Mr. Yash Pal Dhingra, Adv.UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has already filed the counter affidavit as gets revealed from the perusal of the office report.
Await the return of the service of notice already issued to the respondent Nos. 2 to 14.
List again on 28.8.2015.

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.05.12
12:22:09 CEST
Reason:

(M K HANJURA)
Registrar

MG